

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

16.03.2011

CP 38/2010 (TA No. 44/2009)

Mr. C.B. Sharma, Counsel for applicants.
Mr. T.P. Sharma, Counsel for respondents.

Heard the rival submissions made by the learned counsel for the parties.

Learned counsel for the respondents submitted that option of the applicants has been accepted in the terms & conditions as directed by this Tribunal vide order dated 07.05.2010. Since the substantial compliance of the order dated 07.05.2010 has been made, this Contempt Petition is dismissed. Notices issued to the respondents are hereby discharged.

Anil Kumar

K.S. Rathore

(ANIL KUMAR)
MEMBER (A)

(Justice K.S. Rathore)
MEMBER (J)

AHQ

copy given vide
No. 2048 215
17/3/11